

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1278
ANSWERED ON 27TH JULY, 2023**

DECLARATION OF NATIONAL HIGHWAYS

1278. SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details and the present status of the highways that have been declared as National Highways (NHs) along with the NHs which are under construction, State-wise including Karnataka;**
- (b) the details of new NH projects sanctioned for the State of Karnataka during the last five years and the current year; and**
- (c) the action taken by the Government to complete the projects, State-wise?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). Total length of NHs in the country has increased from about 91,287 km in March, 2014 to about 1,46,145 km at present. State / Union territory (UT) – wise details of notified NHs, including for the State of Karnataka, at present vis-à-vis that in March, 2014 are placed at Annexure-I.**

State / UT – wise details of under construction NHs projects, including for the State of Karnataka, are placed at Annexure-II.

(b) NHs projects in about 2,628 km length and amounting to Rs. 41,282 Crore have been sanctioned / approved for the State of Karnataka during the last five years and the current year.

(c) The Government has taken number of steps to ensure timely completion of projects like awarding projects after adequate preparation in terms of land acquisition and preconstruction activities, streamlining (i) land acquisition notification process, (ii) Forest & Environment clearances and (iii) simplifying procedure for approval of GAD (General Arrangement Drawing) by Railways, apart from other initiatives like rationalized exit for equity investors, premium re-scheduling, securitization of road sector loans, revamping dispute resolution mechanism, relaxations in contract provisions under "Atmanirbhar Bharat" to improve liquidity of funds available with contractors/developers, periodic reviews of projects at various levels, etc.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1278 ANSWERED ON 27.07.2023 ASKED BY SHRI ANNASAHEB SHANKAR JOLLE REGARDING DECLARATION OF NATIONAL HIGHWAYS

State / UT – wise details of notified NHs, including for the State of Karnataka, at present vis-à-vis that in March, 2014:-

Sl. No.	State/UT	NH Length in Km	
		As on 31.03.2014	As on 30.06.2023
1	Andhra Pradesh	4,190	8,683
2	Arunachal Pradesh	2,027	4,285
3	Assam	3,634	4,077
4	Bihar	4,467	6,132
5	Chandigarh	24	15
6	Chhattisgarh	3,031	3,620
7	Delhi	80	157
8	Goa	269	299
9	Gujarat	4,694	8,099
10	Haryana	2,050	3,391
11	Himachal Pradesh	2,196	2,607
12	Jammu and Kashmir	1,513	1,876
13	Jharkhand	2,968	3,633
14	Karnataka	6,177	8,191
15	Kerala	1,700	1,858
16	Ladakh	806	806
17	Madhya Pradesh	5,116	9,105
18	Maharashtra	6,249	18,459
19	Manipur	1,452	1,840
20	Meghalaya	1,171	1,156
21	Mizoram	1,222	1,499
22	Nagaland	741	1,670
23	Orissa	4,550	5,897
24	Puducherry	53	64
25	Punjab	1,699	4,239
26	Rajasthan	7,646	10,706
27	Sikkim	149	709
28	Tamil Nadu	4,975	7,000
29	Telangana	2,400	4,926
30	Tripura	509	889
31	Uttar Pradesh	7,986	12,292
32	Uttarakhand	2,282	3,664
33	West Bengal	2,908	3,910
34	Andaman & Nicobar Islands	300	331
35	Dadra & Nagar Haveli	31	37
36	Daman & Diu	22	22
	TOTAL	91,287	1,46,145

ANNEXURE-II

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA
UNSTARRED QUESTION NO. 1278 ANSWERED ON 27.07.2023 ASKED
BY SHRI ANNASAHEB SHANKAR JOLLE REGARDING DECLARATION
OF NATIONAL HIGHWAYS**

**State / UT – wise details of under construction NHs projects, including
for the State of Karnataka: -**

S.No.	State/UT	Nos	Length (km)	Cost (Rs. Crore)
1	Andhra Pradesh	85	2,129	36,859
2	Arunachal Pradesh	35	716	10,115
3	Assam	51	942	26,733
4	Bihar	66	2,127	53,890
5	Chhattisgarh	42	1,658	14,793
6	Goa	9	60	4,611
7	Gujarat	63	1,656	41,807
8	Haryana	37	899	38,369
9	Himachal Pradesh	45	701	20,212
10	Jharkhand	31	841	15,053
11	Karnataka	94	3,080	63,628
12	Kerala	29	879	53,543
13	Madhya Pradesh	52	2,042	26,297
14	Maharashtra	226	7,805	122,594
15	Manipur	37	719	10,131
16	Meghalaya	22	362	3,217
17	Mizoram	23	713	11,623
18	Nagaland	24	499	7,508
19	Odisha	64	2,072	27,551
20	Punjab	41	1,132	34,448
21	Rajasthan	76	2,468	35,604
22	Sikkim	19	252	4,703
23	Tamil Nadu	80	2,308	40,536
24	Telangana	59	1,998	26,634
25	Tripura	19	278	3,919
26	Uttar Pradesh	88	3,188	91,167
27	Uttarakhand	67	1,108	24,659
28	West Bengal	55	926	23,239
29	Andaman and Nicobar	7	216	1,216
30	Delhi	8	80	12,876
31	Jammu and Kashmir	44	753	44,108
32	Ladakh	12	231	2,419
33	Puducherry	2	11	99
	Total	1,612	44,848	934,164
